

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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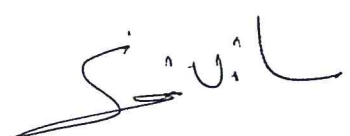
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/103/2017
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	NK SNAASHIKUMAR JENNIFER KUMAR (R2 & R3 in CP)	MRS. K. SOMATHI ADVOCATE Representing Counsel G. Shanthi Heenababu	
2.	Cibi Vishnu Sai Vihar	Counsel for Petitioners	

ORDER

Counsels for both the parties are present. Counsel for the Applicant/Respondent prayed for time. At request, time is enlarged. Put up on **12.10.2017 at 10.30 A.M.**

-sg/-
MEMBER (TECHNICAL)

-sg/-
MEMBER (JUDICIAL)

ghk